



CRL.P NO. 14747/2026 (482(Cr.PC) /
528(BNSS))

CNR: KAHC010666222026

IN THE HIGH COURT OF KARNATAKA AT BENGALURU

[SRI PRATHAP SIMHA VS. THE STATE OF KARNATAKA AND
ANOTHER]

24.09.2026

(VIDEO CONFERENCING / PHYSICAL HEARING)

CORAM: HON'BLE MR. JUSTICE ANANT RAMANATH HEGDE

ORAL ORDER

Learned Additional State Public Prosecutor seeks short accommodation to file statement of objection.

2. Learned Additional State Public Prosecutor would also submit that till the next date of hearing, charge sheet will not be filed.

3. List on 28.09.2026.



Digitally signed by ANANT RAMNATH HEGDE
Location: High Court of Karnataka, Bengaluru
Date: 2026.09.25 02:39:17 +05:30

(ANANT RAMANATH HEGDE)
JUDGE